

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 4125
ANSWERED ON 12.12.2019

SEVEN BARRAGE PROJECT

4125. SHRI UNMESH BHAIYYASAHEB PATIL

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the details of the action taken by the Union Government so far with regard to all the proposals received from the Government of Maharashtra including Seven Barrage Project based on new technology to be built at Girna River for providing irrigation and drinking water facilities to Jalgaon region in Maharashtra;
- (b) the reasons for inordinate delay in the said projects; and
- (c) the further steps to be taken by the Union Government to approve and provide funds for the Seven Barrage Project in view of drought like situation prevailing in the State during the last five years?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RATTAN LAL KATARIA)

(a) to (c) Water Resources Projects are planned, funded, executed and maintained by the State Governments themselves as per their own resources and priorities. In order to supplement the efforts of State Governments, Government of India provides technical and financial assistance to encourage sustainable development and efficient management of water resources through various schemes and programmes.

Central Water Commission (CWC) has intimated that during the last three years, 20 proposals of Major/Medium Irrigation (MMI) Projects have been received for appraisal. Out of these 20 projects, 10 MMI projects were considered and accepted by Advisory Committee of Department of Water Resources, River Development & Ganga Rejuvenation, Ministry of Jal Shakti (MoJS). Five Medium projects are at various stages of appraisal and their approval depends upon satisfactory compliances to the observations of CWC.

Further, two projects were returned by CWC to State Government/Project Authorities due to discrepancies. Balance three MMI projects including Seven Pneumatically Operated gated Weirs in series have been considered in the 143rd meeting of Advisory Committee of DoWR, RD & GR, MoJS held on 09.12.2019.

Inclusion of projects for funding is dependent upon various statutory clearances, investment clearance, fulfillment of criteria laid down in the guidelines of the scheme, availability of funds, scope of the scheme, etc.
